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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ~~AT~~ ON 24/01/2020 AT 2.00 p.m.


PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :
PETITION NUMBER : TCP/120/2016
NAME OF THE PETITIONER(S) : S.K.GANESAN & 6 ORS
NAME OF THE RESPONDENT(S) : ESWAR RUBBER PRODUCTS PVT LTD & 8 ORS
UNDER SECTION : 379/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

	P. Siva Sakthi for Mr. B. Shanmugam	Counsel for R 6 to 8	
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	CIBI VISHNU JERIN ASHER	Counsel for Respondents	
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	For KSR u to M.K. Preetha Adv R. Srinivas	Counsel for Petitioners 1-4	
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	Mr. Anant Narathia Priyanka. Varma	P 5,6	
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(8)

[TCP/120/2016]

ORDER

At request of the Learned Counsels for the parties, post the matter on 28.02.2020.

SD

[S. VIJAYARAGHAVAN]
Member (Technical)

SD

[R. VARADHARAJAN]
Member (Judicial)

sr